

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Transfer Original Petition (AT) (MRTP) No.06 of 2017
(Old RTPE No.323 of 1996)

In the matter of:

Smt. Shobha Rani Jain

...Complainant

Vs.

Delhi Development Authority

...Respondent

Appearance: Shri Dhruv Shukla and Shri Vipin Singh, Advocates with
Smt. Shobha Rani Jain complainant/ witness.

None for the Respondent.

13.03.2019

Case is listed today for cross-examination of the Complainant's witness. Witness is present.

No one appears on behalf of the Respondent. Last opportunity is given to the Respondent to cross-examine the witness.

List the case on 18.03.2019 for cross-examination of the Complainant's witness.

[Peeush Pandey]
Registrar